

HIGH COURT OF UTTARAKHAND

NAINITAL NOTIFICATION

No. 264 /UHC/ Admin. A/ 2017

Dated: November 10, 2017.

Pursuant to the Government Notification/Appointment No. 422/XXX(4)/2017-04(03)/2017 dated 08.11.2017, Ms. Shivani Nahar is posted as Civil Judge (Jr. Div.), Sitarganj, District Udham Singh Nagar, in the vacant Court.

By Order of the Court,

Sd/-

(Narendra Dutt)
Registrar General

No. 494 /XIII-d-1/Admin.A/2015

Dated: November 10, 2017

Copy forwarded for information and necessary action to :-

1. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
3. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. Accountant General (A & E), Uttarakhand, Oberoi Building, Majra, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. District Judge, Udham Singh Nagar with reference to Notification/Appointment No. 422(1)/XXX(4)/2017-04(03)/2017 dated 08.11.2017.

The candidate (Civil Judge (Jr. Div.)) mentioned above shall join her duties at the station of her posting **on or before 17.11.2017**.


After taking over charge, the officer mentioned above shall be given practical training by attaching her with Courts at District Headquarter as per programme prepared by the District Judge. During the practical training the officer will prepare notes of the training, which will be evaluated by the District Judge and will be submitted to this Court with his/her comments.

7. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital for information and necessary action.
8. Ms. Shivani Nahar, 8, Durga Vihar, Major Vivek Gupta Marg, Near Balliwala Chowk, Dheradun-248001.

She shall take charge of her assignment **on or before 17.11.2017** and should note that her appointment to the post of Civil Judge (Jr. Div.)/Judicial Magistrate is purely temporary and she shall remain under probation for a period of two years, until she is confirmed as permanent Civil Judge(Jr.Div.)

She shall be subject to general conditions of services applicable to temporary Government Servants contained in Government Notification No. 20/II/75-Niyukti-3 dated 11.06.1975 and also under the condition laid down in Government Notification No. 3501/II-4-99-32 (5)/96 dated 17.09.1999 and also to Uttarakhand Nyayik Sewa Niyamawali, 2005.

9. All the Registrars, of the Court
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. Senior Treasury Officer, Udham Singh Nagar.
13. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
14. I/c N.I.C., High Court of Uttarakhand, Nainital with the request to upload it on the website.
15. Guard file/ Assistant Concerned.


10/11/2017
Assistant Registrar
Admin. A